

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2113
ANSWERED ON:23.11.2010
CITIZENSHIP BY REGISTRATION
Ju Dev Shri Dilip Singh

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of applications received and the number of foreigners conferred Indian Citizenship by way of registration during each of the last three years, countrywise;and

(b) the number of applications turned down by the Government, country-wise during the said period?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): A Statement is attached.

STATEMENT IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 2113 FOR 23.11.2010.

(a): The grant of Indian citizenship under the Citizenship Act, 1955 and Rules made thereunder is a multi- level and multi-agency activity. As per rule 11 and 12 of the Citizenship Rules, 2009, an application for grant of Indian citizenship is to be submitted by the applicant to the Collector within whose jurisdiction the applicant is ordinarily a resident. The Collector, after satisfying himself/herself regarding eligibility of the applicant to become a citizen of India, forwards the application to the State Government/UT administration concerned. The State Government/UT administration in turn forwards the application along with its recommendation to the Ministry of Home Affairs, Government of India. Thereafter, the application is processed further as per the provisions of the Citizenship Act, 1955 and the rules made thereunder. Since initial application is submitted to the Collector concerned and a number of agencies are involved in the processing of applications for grant of citizenship, no centralized data base of such applications requested for grant of Indian citizenship is maintained. All cases received in the Ministry of Home Affairs are processed as expeditiously as possible. 1745 foreign nationals have been granted Indian Citizenship by registration during the last three years i.e. 1.1.2007 to 31.12.2009

(b): 198 applications for grant of Indian Citizenship were turned down by the Central Government during the last three years i.e. 1.1.2007 to 31.12.2009.